

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 18, 19 & 20 OF 2018 CP No. 174/241/HDB/2017
NAME OF THE COMPANY	Vijaya Sai Poultries Private Limited
NAME OF THE PETITIONER(S)	Vemulapalli Sai Prameela & (04) Others
NAME OF THE RESPONDENT(S)	Vijaya Sai Poultries Private Limited & (03) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandyopadhyay for SURYA SATISH.	Adv for Respondent	20324112379.	


ORDER

None present for Petitioner.

Learned counsel Mr. Nitish Bandyopadhyay representing Mr. Surya Satish present for Respondent.

Respondent counsel requested for adjournment.

List the matter on 09.04.2018.


MEMBER (Judicial)